

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 737
ANSWERED ON 21.11.2019

NATIONAL GROUNDWATER MANAGEMENT AND REGULATION SCHEME

737. SHRI COL. RAJYAVARDHAN RATHORE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the salient features of the National Groundwater Management and Regulation scheme along with the names of the States where it has become operational;
- (b) whether the Bill for the conservation, protection, regulation and Management of Groundwater, 2016 is likely to be re-introduced in this session and if so, the details thereof; and
- (c) the status and details of aquifer mapping in the country, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) National Ground water Management and Regulation (GWM&R) Scheme is a Central Sector Scheme having following components:

- The National Aquifer Mapping and Management Programme (NAQUIM)
- Ground Water Monitoring, Resource Assessment, Regulation & Dissemination.
- Strengthening of Infrastructure for technological upgradation (Machinery & Equipment).

The scheme is operational in all the States / Union Territories of the country.

(b) No Sir.

(c) (NAQUIM) was initiated in the year 2012 as part of the Ground Water Management and Regulation scheme with the objective to delineate and characterize the groundwater aquifers and develop suitable groundwater management plans. So far aquifer maps and management plans have been prepared for nearly 11.24 lakh square-km area spread over various parts of the country. State/UT-wise areas covered are given in the **Annexure**.

Annexure

Annexure referred to in reply to part (c) of Unstarred Question No. †737 to be answered in Lok Sabha on 21.11.2019 regarding “National Groundwater Management & Regulation Scheme”.

State and UT-wise areas (in km²) for which aquifer maps have been prepared and management plans have been developed since the inception of the programme.

S.No.	State/UT	Area for which aquifer maps and management plans have been prepared (km ²)
1.	Andaman and Nicobar Islands	800
2.	Andhra Pradesh	64185
3.	Arunachal Pradesh	3399
4.	Assam	13980
5.	Bihar	25657
6.	Chandigarh	115
7.	Chhattisgarh	29616
8.	Dadra & Nagar Haveli	490
9.	Delhi	1483
10.	Goa	3702
11.	Gujarat	57956
12.	Haryana	44179
13.	Himachal Pradesh	5840
14.	Jammu & Kashmir	9506
15.	Jharkhand	29241
16.	Karnataka	91896
17.	Kerala	18166
18.	Lakshadweep	32
19.	Madhya Pradesh	77970
20.	Maharashtra	86863
21.	Manipur	1655
22.	Meghalaya	8678
23.	Mizoram	700
24.	Nagaland	910
25.	Odisha	24912
26.	Pudducherry	454
27.	Punjab	50368
28.	Rajasthan	183747
29.	Sikkim	280
30.	Tamil Nadu	87174
31.	Telangana	48963
32.	Tripura	6757
33.	Uttar Pradesh	103928
34.	Uttarakhand	7811
35.	West Bengal	32631
	Total	1124044
